

10

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.06/BB/2018	-	For hearing	Rule 4 of IB	Reliance Nippon Life Asset Management Ltd Vs BCIL Redreath Developers India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SRINIVAS.V. 9480004940	RESPONDENT	
2.	N.k. Dilip M.G. Nanjappa Virek. B.S	Tatva Legal Petitioners	

**ORDER**

Counsel for Petitioner /Financial Creditor is present. Reach Law Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 14/03/2018.

  
**Member (T)**

  
**Member (J)**